

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 300 of 2013

Dated : 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Voluntary Hospital Forum **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s): : Mr. S. S. Sastry
Ms. Rupali Bandhopadhyia for R-2

ORDER

The learned counsel for the Respondent no.2 has already filed the reply. The learned counsel for the Respondent nos. 3 & 4 is filing the reply today after serving copy on the other side.

Post the matter for hearing on **03.04.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson